

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 37/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 26th August, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Reliance Jio Infocomm Limited, Reliance Corporate Park, 5C FF CA-22, Thane Belapur Road, Ghansoli, Navi Mumbai-400701.	F. No. DRI/MZU/CI/Int-70/2017 dated 29.07.2019.	Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 1 and 2 of the table).
2.	M/s Ciena Communications India Pvt. Ltd., 5 th & 6 th Floor, Plot No. 13, JSK Towers, Echelon Institutional Area, Sector-32, Gurgaon, Haryana-122001.	F. No. DRI/MZU/E/Enq-82/2017 dated 12.07.2019 (F.No. DRI/MZU/E/Int-80/2017)	Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
3.	M/s DNH Spinners Pvt. Ltd., 601, 602 & 603 Business Classic, Chincholi Bunder Road, Near Junction of S. V. Road, Malad (West), Mumbai-400064.	F. No. DRI/KZU/CF/Enq-57 (Int-09)/2018 dated 18.07.2019.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.	

4.	M/s McFills Enterprises Pvt. Ltd., 'Shikhar', 501, 5 th Floor, Near Navrangpura Railway Crossing, Navrangpura, Ahmedabad-380009.	F. No. DRI/KZU/CF/Enq-198 (Int-09)/2018 dated 23.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.
			Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
5.	M/s Navin Fluorine International Ltd., Sunteck Centre, 2 nd Floor, 37/40, Subhash Road, Vile Parle (East), Mumbai-400057.	F. No. DRI/KZU/CF/Enq-174 (Int-09)/2018 dated 25.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
6.	M/s Cadila Healthcare Ltd., Zydus Tower, Satellite Cross Road, Sarkhej-Gandhinagar Highway, Ahmedabad-380015.	F. No. DRI/KZU/CF/Enq-14 (Int-09)/2018 dated 18.07.2019.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Port Area, Visakhapatnam.
			Principal Commissioner/ Commissioner of Customs (Group-VII), Export Commissionerate, Air Cargo Complex, Sahar, Andheri (East), Mumbai.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
7.	M/s Max Speciality Films Ltd., 419, Bhai Mohan Singh Nagar, Village-Railmajra, Tehsil-Balachaur, Nawan Shehar, Punjab-144533.	F. No. DRI/ KZU/CF/Enq-104 (Int-09)/2018 dated 23.07.2019.	Principal Commissioner/ Commissioner of Customs, GRFL, Sahnewal, Ludhiana.
			Principal Commissioner/ Commissioner of Customs (Preventive), Sharda House, Bedi Bandar, Jamnagar.
8.	M/s Garden Silk Mills Ltd., Tulsi Krupa Arcade, Puns-Kumbharia Road, Dumbhal-Surat-395010.	F. No. DRI/KZU/CF/Enq-71 (Int-09)/2018 dated 25.07.2019.	Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.
			Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.
9.	M/s Eswari Global Metal Industries Pvt. Ltd., No. 17 & 18, United Plaza, Ground Floor, Jodu Mutt Street, Mangalore-575001	F. No. DRI/KZU/CF/Enq-89 (Int-09)/2018 dated 08.07.2019.	Principal Commissioner/ Commissioner of Customs, New Custom House, Panambur, Mangaluru.
			Principal Commissioner/ Commissioner of Customs, Custom House, New Harbour Estate, Thoothukudi, Tamil Nadu.

			Principal Commissioner/ Commissioner of Customs, Custom House, Willingdon Island, Kochi.
			Principal Commissioner/ Commissioner of Customs-II (Port-Import), Custom House, Chennai.
10.	M/s India Glycols Ltd., Plot No. 2B, Sector-126, Noida, Gautam Budh Nagar, Uttar Pradesh- 201304.	F. No. DRI/KZU/ CF/Enq-25 (Int-09)/ 2018 dated 25.07.2019.	Principal Commissioner/ Commissioner of Customs, Mundra PUB Building, Adani Port, Mundra, Kutch.
			Principal Commissioner/ Commissioner of Customs, Kandla Customs Commissionerate, Custom House, Near Balaji Temple, Kandla.
			Principal Commissioner/ Commissioner of Customs (Air Port & Air Cargo), New Custom House, New Delhi.

[F. No. DRI/HQ-CI/50D/CAA-30/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/ Additional Director General, DRI- Kolkata and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*